

COMPETITION APPELLATE TRIBUNAL**Dated : 08 November, 2016****NOTICE**

Take Notice that the matter listed for hearing on **11-11-2016** & **12-11-2016** will now be taken up on the date indicated below:-

S.No.	Case No.	Name of the parties	Date of hearing	Next date of hearing
.	Appeal No. 140/2012 (Part Heard)	CHEMIST & DRUGGISTS ASSOCIATION OF BARODA VERSUS VEDANT BIO-SCIENCES AND OTHERS	11-11-2016 & 12-11-2016	10-11-2016

(Court Master)